

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).24873/2007

M.P.STATE COOP. DAIRY FEDN. LTD. & ORS.

Petitioner(s)

VERSUS

SHIV NARAYANAN VISWAKARMA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/04/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. T.G. Narayanan Nair,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Await service.

List again on 22.7.2008.

(M.P.BHADRAN)

Registrar